

**GOVERNMENT OF INDIA
MINISTRY OF RAILWAYS**

**LOK SABHA
UNSTARRED QUESTION NO. 1816
TO BE ANSWERED ON 13.02.2019**

DISRUPTION OF RAIL TRAFFIC

1816. ADV. M. UDHAYAKUMAR:

Will the Minister of RAILWAYS be pleased to state:

- (a) whether the engine and eight wagons of goods train derailed and fell off a bridge on the Kirandul-Visakhapatnam route in Chhattisgarh's Dantewada district;**
- (b) if so, the details thereof;**
- (c) whether this has happened because the naxals have removed track to disrupt rail traffic in that area; and**
- (d) if so, the details thereof?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RAILWAYS
(SHRI RAJEN GOHAIN)**

(a) to (d): Yes, Madam. On 23.06.2018, at 23.55 hrs., while the Goods Train No. JDB/20/19 was on run between Kamalur and Bhansi stations on Koraput-Kirandul section over Waltair Division of East Coast Railway, its 03 Locos and 20 Wagons derailed, of which 14 wagons fell off the bridge and rest of the Wagons capsized. No casualty took place in this incident. An inquiry of Junior Administrative Grade officers was conducted into this incident. The incident occurred due to removal of rails alongwith rail fittings by the miscreants as an act of Sabotage. In this incident, Local Police/Bhansi has registered a case vide Cr. No. 17/2018 dated 25.06.2018 u/s 147, 148, 149, 395 of Indian Penal Code, 25/27 of Arms Act, 150, 151 of the Railways Act and Section-3 of the Prevention of Damage to Public Property Act against the unknown.
